

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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Subject: Surrender of the Certificate of Enrollment as an Advocate.

NOTIFICATION

No: 3132 — of 2025/RG/LP

Dated: 08.10.2025

It is hereby notified that the below mentioned applicants have voluntarily suspended their practice as an Advocate and have surrendered their Certificates of Enrolment as an Advocate, therefore, the same are suspended from the date(s) shown against each:-

S.No	Name S/Shri/Smt	Date of Submission	Enrollment License No. & Dt.
1	Bhawan Kumar S/O Sh. Varinder Kumar Sharma R/O Kotli, Bhaderwah District Doda	30.07.2025	JK-700/10 Dt.05.06.2010 (Absolute)
2	Kishore Kumar Sharma S/O Shri OM Parkash Sharma R/O 1725/04 Nanak Nagar, Jammu	14.08.2025	JK-388/93 Dt.22.02.1993 (Absolute)
3	Raqeeb Ul Hassan S/O Gh. Hassan Shah R/O Anantnag	03.10.2025	JK-822/2023 Dt.31.08.2023 (Absolute)
4	Tariq Aziz S/O Abdul Aziz R/O Raj Nagar, Tehsil & District Budhal, Rajouri A/P H.No.180-A, Subash Nagar, Lane No.2, Jammu	17.09.2025	JK-577/2019 Dt.16.11.2019 (Absolute)
5	Mohd Irfan Khan S/O Abdur Razak Khan R/O Salwah, Mendhar, District Poonch	17.09.2025	JK-734/2018 Dt.29.12.2018 (Absolute)
6	Sajad Hussain Shah S/O Khurshid Hussain Shah R/O Poonch	17.09.2025	JK-1448/11 Dt.14.11.2011 (Absolute)
7	Bilal Ahmad Bhat S/O Gh Mohammad Bhat R/O Wakura, Allamdar Colony, Ganderbal	19.09.2025	JK-403/13 Dt.30.08.2013 (Absolute)
8	Javaid Manzoor Bakshi S/O Manzoor Ahmad Bakshi R/O Anantnag	06.10.2025	JK-1026/11 Dt.01.02.2011 (Absolute)

By Order.

(Mohammad Yasin Beigh)
Registrar(Admn)

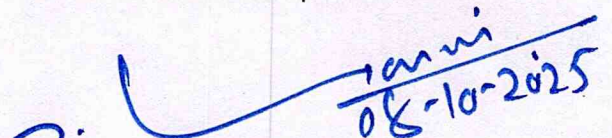
No: 64025-52 RG/LP Dated: 08.10.2025

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge,
Jammu/Bhaderwah/Poonch/Anantnag/Ganderbal
3. Secretary, Bar Council of India, New Delhi.

4. President J&K High Court Bar Association, Jammu/Srinagar.
5. President District Bar Association,
Jammu/Bhaderwah/Poonch/Anantnag/Ganderbal
6. Manager Government Press, Srinagar for publication in the next issue of the
Govt. Gazette.
7. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to
upload the same on the official website of the High Court for information of
all the concerned.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and
also keeping record of the same.
9. _____

..... for information and compliance.


Registrar (Administration)
